## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/34/IB/2018

PETITION NUMBER

: CP/628/IB/2017

NAME OF THE PETITIONER(S)

: BANK OF INDIA

NAME OF THE RESPONDENTS(S)

: M.R VENTURE

**UNDER SECTION** 

: 22

S.No.	Name (in Capital)	Represented by	Signature
\	D. Ebnassi	Applicant	D. E. G.
2	S. NIRM ALADITYA	η	S. W.
3	A. Arumufam	٨.	A-Dy
4.	M. SUNDL KUMAR	FENANCIAL CREDITOR COUNSBL	M. Ah

## **ORDER**

Counsel for Financial Creditor present. Counsel for the applicant present. IRP present. CoC has recommended the name of Ms Kavita Surana as the RP in place of Shri A Arumugam, IRP. The Registry is directed to send the name of Ms Kavita Surana to the IBBI for confirmation as RP in the instant application.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc